

12.00 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTY-SECOND REPORT

SHRI G. G. SWELL (Autonomous Districts): I present the Fifty-second Report of the Committee on Private Members' Bills and Resolutions.

SHRI DARBARA SINGH (Hoshiarpur): With your permission, I would like to express my grief to the people affected by the damage done by a cyclone in Doraha in Punjab in three villages when tractors and trolleys were flown off and there were ten deaths

SHRI VASANT SATHE (Akola): We join him in expressing our grief

MR SPEAKER: You are a senior member Some notice should have been sent to me also I was taken by surprise by this Of course, all of us are in full sympathy and want that something should be done for them We are all very sorry to hear that this tragedy has happened From the Chair, I fully express my sympathy I am in full agreement with you

SOME HON MEMBERS We are all in agreement with him.

SHRI VAYALAR RAVI (Chiraymkil) With your permission, may I..

MR SPEAKER No Then I will go and you bring a man who goes without the rules I will not

SHRI VAYALAR RAVI: I sent you a letter and sought your permission

MR. SPEAKER: I am not prepared for this Everyday somebody gets up this side, somebody that side. Is this the rule of shouting and not the rule of law?

SHRI VAYALAR RAVI: This is under 377 I have written to you. Please allow me. If you hear me, You will allow me.

MR. SPEAKER: I am not allowing, not even half a minute There is no question under 377. If you want something, at least the Chair must know what it is there Yesterday also I made some observation. Some observation was put in my mouth, which I never said I never said that the Vellore incident was not important; I never expressed any such view It is very important My observation was that I was taken abruptly, by surprise There should have been some notice

SHRI VAYALAR RAVI: Even today, we sent letters to you.

MR SPEAKER I am going to amend the rules so that during half an hour whoever shouts most, he will carry the day.

SHRI VAYALAR RAVI: I sent notice yesterday

MR SPEAKER: That will go by merits If it has something to do with the Central Government, I will be the first man to admit it Wait for a day, it will be seen tomorrow

13.06 hrs

STATEMENT RE INTERIM REPORTS OF NATIONAL COMMISSION ON AGRICULTURE

THE DEPUTY-MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): On behalf of Shri Jagjivan Ram, I rise to make a statement on the submission of two interim reports of National Commission on Agriculture

MR SPEAKER: You may lay it on the Table

SHRI PRABHUDAS PATEL: I lay the statement on the Table of the House.